

15.38½ hrs.

(vi) CONSTITUTION (SCHEDULED CASTES) ORDER (AMENDMENT) BILL, \* 2003

*(Amendment of the Schedule)*

Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2003 (Amendment of the Schedule).

**श्री पी.आर.खुंटे (सारंगढ)** : महोदय, मैं प्रस्ताव करता हूँ कि संविधान (अनुसूचित जातियाँ) आदेश, 1950 में और संशोधन करने वाले विधेयक को पुरः स्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

*The motion was adopted.*

**श्री पी.आर.खुंटे** : महोदय, मैं विधेयक को पुरः स्थापित करता हूँ।

-----

\*Published in the Gazette of India Extraordinary Part-II-Section 2, dt.25.7.2003